

(c) Vayudoot is operating to Rourkela. In the near future no other city in Orissa is proposed to be airlinked by Vayudoot.

L.I.C. Equity Shares in Companies

3373. SHRI K. PRADHANI : Will the Minister of FINANCE be pleased to state :

(a) the names of Companies in the private sector where the Life Insurance Corporation has got sizeable hold in equity share capital as per latest figures available with Government ;

(b) the amount of investment in equity shares in each case ; and

(c) the extent of control, if any, exercised by the L.I.C. on the working of these Companies either through its Directors or otherwise ?

THE DEPUTY MINISTER IN THE

MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). A statement is attached.

(c) The LIC keeps a watch over the working of the companies through study of the market reports and accounts of the companies. It is also assisted in this matter by the nominee directors, whose role and responsibilities include :

- (i) assessing and improving the management of the enterprise.
- (ii) closely monitoring the continued progress of the enterprise and its reasonable profitability.
- (iii) preventing any misuse of its position by the promoter group, and
- (iv) keeping the nominating institutions informed well in time of any adverse developments in the enterprise.

Statement

(Rs. in Lakhs)

| Sl. No. | Name of the Company | Subscribed/Paid up Capital | LIC's Holding (Face Value) |
|---------|-------------------------|----------------------------|----------------------------|
| 1 | 2 | 3 | 4 |
| 1. | Aluminium Industries | 269.93 | 69.56 |
| 2. | Apte Amalgamations | 62.50 | 18.50 |
| 3. | Bengal Coal | 120.00 | 31.16 |
| 4. | Burrakur Coal | 121.23 | 34.89 |
| 5. | Dishergarh Power | 72.00 | 21.60 |
| 6. | Escorts Ltd. | 1337.72 | 401.31 |
| 7. | Gold Mohur Mills | 120.00 | 30.17 |
| 8. | Hindustan Brown Boverly | 400.00 | 100.30 |
| 9. | Hindustan Gas Ind. | 110.25 | 28.14 |
| 10. | Indian Cable | 628.89 | 173.77 |

| 1 | 2 | 3 | 4 |
|-----|-----------------------------|--------|-------|
| 11. | J.K. Manufacturer | 19.60 | 5.88 |
| 12. | Kirloskar Pneumatic | 257.33 | 68.13 |
| 13. | National Rubber Mfrs. | 120.00 | 30.31 |
| 14. | Shetia Mining | 65.00 | 16.85 |
| 15. | Simplex Mills | 174.64 | 44.17 |
| 16. | Travancore Cochin Chemicals | 125.00 | 37.50 |
| 17. | Textool Ltd. | 79.53 | 23.86 |
| 18. | Western India Trustee | 2.35 | 0.74 |

Alleged Killing of Border Road Organisation Staff in Mizoram

3374. SHRI E. BALANANDAN : Will the Minister of DEFENCE be pleased to refer to the reply given to Starred Question No. 97 on 25 February, 1983 regarding alleged killing of Border Road Organisation staff in Mizoram and state :

(a) the present position of action initiated against guilty Army Pioneers and O.C. Army Pioneer Coy ; and

(b) whether Government propose to direct authorities again to expedite the actions against guilty ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K.P. SINGH DEO) : (a) and (b). The Summary of Evidence to investigate into the circumstances leading to this shooting incident has been completed. Pre-trial advice is being obtained before taking further action.

The Army authorities have been requested to expedite the matter.

Cancellation of Arbitrary Actions against Civilian Employees of G.R.E.F.

3375. SHRI E. BALANANDAN : Will the Minister of DEFENCE be pleased to

state :

(a) whether it is a fact that CCS (Conduct) Rules 1961 including Rule 7 and Army Rules 1954 including Rule 19 both are applicable to civilian employees of GREF under B.R.O. and are overlapping each other in restricting the association rights ; and

(b) if so, the statutory guidelines as to the invocation of these two different rules which restrict the same rights ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K.P. SINGH DEO) : (a) and (b). As the Civil Service Regulations and Army Act/Army Rules are applicable to the GREF, administrative guidelines for the application of these rules have been issued. There is no requirement for statutory guidelines.

Memorandum from Allahabad Bank Officers' Association

3376. SHRI A. NEELALOHITHADASAN NADAR : Will the Minister of FINANCE be pleased to state :

(a) whether Government have received a memorandum dated 20th November, 1983 from the Allahabad Bank Officers' Association ; and